

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) :

(a) No, Sir.

(b) Does not arise.

BRIDGE TO LINK VIVEK VIHAR

227. SHRI BABUBHAI M. CHINAI : Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to state :

(a) what is the progress made so far in regard to the linking of the bridge across the Jamna opposite Income-tax office with Vivek Vihar, a D. D. A. Colony; and

(b) when is the road likely to be opened for traffic ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) :

(a) and (b) The bridge has since been connected with the colony by means of 24th wide metalled road. The traffic is also moving over the road except for heavy vehicular traffic. Work of widening the road is under execution.

TRAINING OF MEDICAL PRACTITIONERS FOR RURAL HEALTH SCHEME

228. SHRI PATIL PUTTAPPA :
SHRI C. D. PANDE :
SHRI NAWAL KISHORE :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government's scheme to enlist the services of practitioners of indigenous medicine and homoeopathy for being trained as rural medical practitioners, has evoked considerable opposition from some of the States and the medical profession ; and

(b) if, so, the nature of the opposition thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) and (b) The National Health Scheme for Rural Areas was

discussed in detail with the State Health Ministers and Health Secretaries on various occasions where there was agreement on the need and urgency for such a Scheme. The points of difference were mainly on the duration and nature of the training to be given to the Registered Medical Practitioners by mixing all the three systems of medicine. Some States, with no indigenous practitioners, however, favoured employing allopathic practitioners. The Scheme is being re-formulated so as to give maximum elasticity to accommodate the various view points. The Scheme has evoked considerable opposition from the medical profession mainly on the ground that it seeks to employ unqualified practitioners, when qualified and trained medical men are available. They have also objected to the mixing up of the various systems contemplated under the Scheme.

ASSISTANCE TO SOCIAL WELFARE PROJECTS

229. SHRI SITARAM JAIPURIA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the names of the registered voluntary organisations in Delhi which are being given financial assistance by the Central Social Welfare Board for various Welfare Projects ; and

(b) the amount of financial assistance given to each of them during the last three years, year-wise, and the purpose for which assistance was given ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) and (b) The Central Social Welfare Board gives grants for implementation of some of its programmes direct to voluntary organisations, and for other programmes, the grants are routed through the Social Welfare Advisory Board, Delhi. The grants are made for various specific purposes in the field of social welfare. The information asked for covers a large number of institutions.

ZAKARIA COMMITTEE ON MUNICIPAL FINANCES

230. SHRI SITARAM JAIPURIA : Will the Minister of WORKS AND HOUS-

ING AND HEALTH AND FAMILY PLANNING be pleased to state :

(a) what are the recommendations of the Zakaria Committee on municipal finances ;

(b) what action Government are proposing to take thereon ;

(c) whether there is a demand from the local bodies in the country that a portion of the revenue earned by the State Governments be given to these bodies or providing better civic amenities ; and

(d) if so, what is the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) A summary of the recommendations of the Zakaria Committee on Augmentation of Financial Resources of Urban Local Bodies is given in Annexure. [See Appendix LXXXII, Annexure No. 11].

(b) These recommendations have been considered by the Central Council of Local Self Government and the State Governments have been requested to take appropriate action to implement them.

(c) and (d) The Government of India have not received any specific demand from the local bodies that a portion of the revenues earned by the State Governments be given to these bodies for providing better civic amenities. There has, however, been a demand for higher grants-in-aid and allocation of revenues from certain tax resources like entertainment tax, duty on electricity, motor vehicles tax etc. for meeting increasing demands for better civic services. This being a State subject, it is for the State Governments to take appropriate action in the matter.

CONSTRUCTION OF ROADS IN MADHYA PRADESH

231. SHRI SWAISINGH SISODIA : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have received any proposals for Central assistance for

the development of roads in Madhya Pradesh ;

(b) if so, the reaction of Government thereto ;

(c) whether any directions have been given by the Government of India to the Government of Madhya Pradesh for the constructions of rural roads ;

(d) if so, the details thereof ; and

(e) what proportion of the cost of the construction will be met by the Central Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) and (b) Presumably the Member has in mind the State Governments' proposals for state roads of inter-State or Economic Importance. In response to a circular issued by the Government of India dated 5th September, 1972 inviting proposals for the Fifth Five Year Plan, the State Chief Engineer has sent to the Government of India a copy of the proposals formulated by him in this connection. Before these proposals could be examined for consideration under the Fifth Five Year Plan in the light of the ultimate availability of resources and *inter se* priority of schemes *vis-a-vis* the demands from other States, these have to be considered in the first instance by the State Governments who have not yet sent any reply.

(c) and (d) Instructions have been, issued by the Government of India to all State Governments (including the Government of Madhya Pradesh) requesting them to set apart, during the Fourth Plan period, about 25% of the total outlay on road development in the States for rural roads ; and

(e) There is no provision in the Fourth Five Year Plan for any 'earmarked' Central financial assistance for rural roads.

REGISTRATION OF PHARMACIST

232. CHAUDHARY A. MOHAMMAD : Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to state :